

DIVISION BENCH
COURT - I

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/213(KB)2023
IVN.P (IBC)/2(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	SREI INFRASTRUCTURE FINANCE LIMITED VS SOLAPUR TOLLWAYS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Jishnu Saha, Sr. Adv.] For the Financial Creditor
Mr.Aditya Kanodia,Adv.]
Mr. Sankarsan Sarkar,Adv.]
Mr.Tanmoy Sett,Adv.]
Mr.Suparna Sardar,Adv.]

Ms.Smiti Verma,Adv.] For the Corporate Debtor

Mr.Ratnanko Banerji, Sr.Adv.] For the Intervener
Ms.Manju Bhuteria,Adv.]
Mr.Sayantak Das,Adv.]
Ms.Surbhi Pareeik,Adv.]

O R D E R

1. Ld.Sr. Counsel /Counsel on both sides present.
2. **IVN.P (IBC)/2(KB)2024-**
 - i. Notice.
 - ii. Notice accepted by Ld. Counsel for the Respondent.
 - iii. Reply affidavit, if any, be filed by the Respondent within 10 days.
 - iv. Post this IA along with main CP on **18/06/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

PJ